

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.422

**IA/6313/ND/2022 IA/490/ND/2022 IA/40/ND/2021**  
**IA/5228/ND/2020 in IB/1061/ND/2018**

**IN THE MATTER OF:**

Modi Distillery Ltd	...	Applicant
Versus		
Gagan Distillers And Beverages Pvt Ltd	...	Respondent

**Under Section 9 (IBC) Code, 2016**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak, Adv., in IA-490/2022
For the Liquidator	: Mr. Rishi Singhal, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **24.07.2024**.

-SD-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**